

ITEM NO.1501

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8743/2013

REGISTRAR CAME COOPERATIVE SOCIETIES

Appellant(s)

VERSUS

GURDEEP SINGH NARVAL (D) THR. LRS. & ORS.

Respondent(s)

WITH

C.A. No. 8746/2013 (III-A)

C.A. No. 8745/2013 (III-A)

C.A. No. 8744/2013 (III-A)

Date : 10-03-2026 These appeals were called on for pronouncement of Judgment today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) : Dr. Riju Raj S Jamwal, Adv.
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For Respondent(s) : Mr. Akshat Kumar, AOR
Mr. T. N. Singh, AOR
Mr. Abhishek Atrey, AOR

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Mr. Sharath Nambiar, Adv.
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Mr. Anuj Srinivas Udupa, Adv.
Mr. Chitransh Sharma, Adv.
Yogya Raj Purohit, Adv.
Ms. Indira Bhakar, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Amit Sharma-V, Adv.
Ms. Satvika Thakur, Adv.
Ms. S. Subramaniam, Adv.
Ms. Ritika Ranjan, Adv.
Mr. Uday Bhan Singh, Adv.
Mr. Bhuvan Kapoor, Adv.

Mr. Prashant Singh-II, Adv.
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Mr. Sharath Nambiar, Adv.
Ms. Aashna Gill, Adv.
Mr. Santosh Ramdurg, Adv.
Mr. Yogesh Vats, Adv.
Mr. Shreekant Neelappa Terdal, AOR

1. Hon'ble Mr. Justice Alok Aradhe pronounced the Reportable Judgment of the Bench comprising Hon'ble Mr. Justice P. S. Narasimha and His Lordship.
2. Civil Appeal Nos. 8743 of 2013, 8744 of 2013 and 8745 of 2013 are allowed, whereas Civil Appeal No. 8746 of 2013 is dismissed.
3. Pending interlocutory application(s), if any, is/are disposed of.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR

(Signed order is placed on the file)